

In the National Company Law Tribunal, Jaipur

Item No. 105

CP No. (IB)-103/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Enkay (India) Rubber Co. Pvt. Ltd.

.....Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 22.11.2019

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

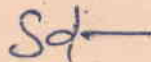
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : G. K. Jain CA for Petitioner

For Respondent(s) : Virender Ganda, Sr. Adv
Vipul Ganda, Adv.
Sandeep Taneja, Adv.
Puneet Maheshwari, Adv.
Shelly Khanna, Adv.
Preeti Nain, Adv.

ORDER

Heard the submissions made by the counsel for the Financial Creditor.
Counsel for the Corporate Debtor is present. Having heard the submissions made
by the counsel, post the matter to 19.12.2019.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**